

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH : COURT-I

(CAA)-272/PB/2017

In the matter of :
Touchstone Holdings (P) Ltd

....PETITIONER

SECTION :
Under Section 230-232

Order delivered on 07.8.2018

Coram :
R. Varadharajan,
Hon'ble Member (Judicial)

Ms. Deepa Krishan,
Hon'ble Member (Tech.)

For the Petitioner : Mr. Afnaan Siddiqui, Mr. P. Nagesh, Advocates
For the Respondent/Cor. Debtor :
For the Intervener : Ms. Sonam Sharma, Co. Prosecutor, O/o RD (N)
: Mr. Vipul Ganda, Ms. Milinda Sengupta, Ms.
Aastha Trivedi, Advocates

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,
the same is adjourned to 21.8.2018.

Sd/-

(DEEPA KRISHAN)
MEMBER (JUDICIAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit